

LIBRARY

IN THE CENTRAL ADMINISTRARTIVE TRIBUNAL, CALCUTTA BENCH

Miscellaneous Application No. 350/00334/2017
ORIGINAL APPLICATION NO. 350/01740F 2016

IN THE MATTER OF:

1. SMT. INDRA DEVI @ INDRA DEVI PANDIT, wife of Late Ram
✓ Chandra Pandit. *aged about 55.yrs*
2. SRI BHOM CHANDRA PANDIT, son of Late Ram Chandra
Pandit, both are residing at Village: Kumhar Toli, Champanagar,
P.O. Champanagar, P.S.- Nath Nagar, District- Bhagalpur, State:
Bihar, Pin-812004.

... APPLICANTS

-VERSUS-

1. UNION OF INDIA, Service through the Chairman, Railway
Board, Rail Bhawan, Raisina Road, New Delhi, Pin-110001.
2. THE DY. DIRECTOR, ESTABLISHMENT(N)II, Railway Board,
Rail Bhawan, Raisina Road, New Delhi, Pin-110001.
3. THE GENERAL MANAGER, Eastern Railway, 17, Netaji Subhas
Road, Kolkata -700001.
4. THE CHIEF PERSONNEL OFFICER, Eastern Railway, 17,
Netaji Subhas Road, Kolkata-700001.

21/1-2024 13/2

2/2

5. THE DIVISIONAL RAILWAY MANAGER, Eastern Railway,
Malda Division, Malda Town, Malda, P.O. & District : Malda, Pin-
732102.

6. THE DIVISIONAL PERSONNEL OFFICER, Eastern Railway,
Malda Division, Malda Town, Malda, P.O. & District : Malda, Pin-
732102.

7. THE ADDITIONAL DIVISIONAL RAILWAY MANAGER, Eastern
Railway, Malda Division, Malda Town, Malda, P.O. & District :
Malda, Pin-732102.

8. THE SENIOR DIVISIONAL ENGINEER (C), Eastern Railway,
Malda Division, Malda Town, Malda, P.O. & District : Malda, Pin-
732102.

9. THE SECTION ENGINEER, Eastern Railway, Bhagalpur, P.O. &
District : Bhagalpur (Bihar), Pin-812001.

10. THE PERMANENT WAY INSPECTOR(PWI), Eastern Railway,
Bhagalpur, P.O. & District : Bhagalpur (Bihar), Pin-812001.

11. THE OFFICER-IN-CHARGE, English Bazar Police Station,
Malda Town, Malda, P.O. & District : Malda, Pin-732102.

... RESPONDENTS

202-205 8/3/87

dw

No. M.A. 350/334/2017
O.A. 350/01574/2016

Date of order: 19.4.2017

Present : Hon'ble Ms. Jaya Das Gupta, Administrative Member

For the Applicants : Mr. N.D. Bandyopadhyay, Counsel

For the Respondents : Mr. S.K. Das, Counsel

ORDER (Oral)

Ld. Counsel for both sides are present.

2. This Miscellaneous Application filed under Rule 4(5)(a) of Central

Administrative Tribunal (Procedure) Rules, 1987 is accepted.

3. Hence, the M.A. is disposed of.

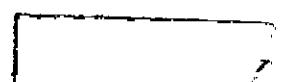
4. An order was passed earlier in O.A No. 474 of 2016 on 29.7.2016

granting liberty to the applicant to challenge the Railway Board's order
dated 26.7.1988. In the present O.A. the applicant has approached
Central Administrative Tribunal challenging this Railway Board's order.

This calls for a detailed reply for the respondent's side.

5. The respondents are granted 4 weeks time to file reply and
thereafter the applicant is granted 2 weeks time to file rejoinder, if any.

List this matter before the Registrar on 29.6.2017, who will place the
matter on board after the pleadings are complete.



(Jaya Das Gupta)
Administrative Member